

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 25<sup>th</sup> March, 2022*

No.HC.VII-23/2022/ **1728** /A. Shri Rajib Goswami, Member, MACT, Sonitpur, Tezpur, is transferred and posted as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, vice Shri Biswajit Chakraborty transferred.

Shri Goswami will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join his new assignment on the day of inauguration of the Judicial Courts at Bajali to be notified later on.

No.HC.VII-23/2022/ **1729** /A. Shri Abhijit Bhattacharyya, Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati, is transferred and posted as District and Sessions Judge, Darrang, Mangaldoi, vice Smti Indira Barman transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to the Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and proceed to join his new assignment on the day of inauguration of the Judicial Court at Bajali to be notified later on.


No.HC.VII-23/2022/ **1730** /A. Shri Satyajit Khound, Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati is posted at the same station as Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati, vice Shri Abhijit Bhattacharyya transferred.

He will hand over charge of his Court and Office to the Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati on the day of handing over of charge by Shri Abhijit Bhattacharyya and join his new assignment.

No.HC.VII-23/2022/ **1731** /A. Smti Indira Barman, District and Sessions Judge, Darrang, Mangaldoi, is transferred and posted as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Shabnom Choudhury transferred.

Smti Barman will hand over charge of her Court and Office to the senior Judicial Officer at the station and proceed to join her new assignment on the day of inauguration of the Judicial Court at Bajali to be notified later on.

No.HC.VII-23/2022/ **1732** /A. Shri Biswajit Chakraborty, Presiding Officer, STAT, Assam & Member, MACT No.1, Kamrup (M), Guwahati, is posted as Special Judge, CBI,

  
25.03.2022

Assam, Addl. Court No.2, Chandmari, Guwahati, vice Shri Satyajit Khound posted at the same station.

Shri Chakraborty will hand over charge of his Court and Office to the Member, MACT, No.2, Kamrup (M), Guwahati and join his new assignment on the day of inauguration of the Judicial Court at Bajali to be notified later on.

No.HC.VII-23/2022/ 1733 /A. Shri Surajit Kumar Dhar, Member, MACT, Cachar, Silchar, is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Thaneswar Kalita transferred.

Shri Dhar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1734 /A. Shri Thaneswar Kalita, District and Sessions Judge, Dhubri, is transferred and posted as Member, MACT, Cachar, Silchar, vice Shri Surajit Kumar Dhar transferred.

Shri Kalita will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1735 /A. Smti Malaya Deb Dey, Principal Judge, Family Court, Cachar, Silchar, is transferred and posted as Member, MACT, Nalbari, vice Dr. Manash Baruah posted at the same station.

Smti Deb Dey will hand over charge of her Court and Office to the Counsellor, Family Court, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1736 /A. Smti Sharmila Bhuyan, District and Sessions Judge, Nalbari, is transferred and posted as District and Sessions Judge, Goalpara, vice Shri Intiaz Ali allowed to go on deputation to DRT, Bangaluru.

Smti Bhuyan will hand over charge of her Court and Office to the senior Judicial Officer at the station and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1737 /A. Smti Shabnom Choudhury, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Bajali, the post being newly created by the Govt. vide letter No. JDJ.279/2021/43 dated 10.03.2022

Smti Choudhury will hand over charge of her Court and Office to the Counsellor, Family Court, No.1, Kamrup (M), Guwahati and proceed to join her new assignment on the day of inauguration of the Judicial Court at Bajali to be notified later on.



No.HC.VII-23/2022/ **1738** /A. Shri Nogen Senabaya Deori, Presiding Officer, Industrial Tribunal, Dibrugarh, is transferred and posted as District and Sessions Judge, Majuli, the post being newly created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022

Shri Deori will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment on the day of inauguration of the Judicial Court at Majuli to be notified later on.

No.HC.VII-23/2022/ **1739** /A. Shri Paban Chandra Kalita, is transferred and posted as District and Sessions Judge, Hamren, West Karbi Anglong, the post being newly created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment on the day of inauguration of the Judicial Court at Hamren to be notified later on.

No.HC.VII-23/2022/ **1740** /A. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Biswanath, the post being newly created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022

Smti Rahman will hand over charge of her Court and Office to the Counsellor, Family Court, No.2, Kamrup (M), Guwahati and proceed to join her new assignment on the day of inauguration of the Judicial Court at Biswanath to be notified later on.

No.HC.VII-23/2022/ **1741** /A. Dr. Manash Baruah, Member, MACT, Nalbari is posted at the same station i.e. Nalbari, as District and Sessions Judge, vice Smti Sharmila Bhuyan transferred.

Dr. Baruah will hand over charge of his Court and Office to the senior Officer at the station and join his new assignment immediately.

No.HC.VII-23/2022/ **1742** /A. Shri Jitu Mani Barman, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi, is transferred and posted as Member, MACT, Sonitpur, Tezpur, vice Shri Rajib Goswami transferred.

Shri Barman will hand over charge of his Court and Office to the senior Judicial Officer at the station and proceed to join his new assignment on the day of inauguration of the Judicial Court at Bajali.

No.HC.VII-23/2022/ **1742 A** /A. Smti Bobita Kshetry, Addl. District and Sessions Judge, Bajali, Barpeta, is transferred and posted as Principal Judge, Family Court, Silchar, vice Smti Malaya Deb Dey transferred.

Smti Kshetry will hand over charge of her Court and Office to the District & Session Judge, Barpeta and proceed to join her new assignment immediately

No.HC.VII-23/2022/ **1743** /A. Shri Chandranshu Chaturvedy, Addl. District and Sessions Judge, FTC, Kokrajhar, is transferred and posted as Addl. District and Sessions Judge, Barpeta, vice Shri Nityananda Talukdar transferred.

Shri Chaturvedy will hand over charge of his Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / 1744 /A. Smti Sangeeta Gogoi Bora, Addl. District and Sessions Judge, FTC, Margherita, is transferred and posted as Addl. District and Sessions Judge, Sonitpur, Tezpur, vice Shri Nasim Akhtar transferred.

Smti Bora will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / 1745 /A. Shri Nasim Akhtar, Addl. District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as Addl. District and Sessions Judge, Golaghat, vice Shri Kaushik Hazarika transferred.

Shri Akhtar will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / 1746 /A. Shri Kaushik Hazarika, Addl. District and Sessions Judge, Golaghat, is transferred and posted as Addl. District and Sessions Judge, Baksa, Mushalpur, vice Smti Mridu Chanda Bordoloi already transferred.

Shri Hazarika will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / 1747 /A. Smti Poli Kataki, Addl. District and Sessions Judge, Jorhat, is transferred and posted as Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri, vice Shri Bhupen Kumar Nath transferred.

Smti Kataki will hand over charge of her Court and Office to the District and Sessions Judge, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / 1748 /A. Smti Angjeeta Mahanta, Addl. District and Sessions Judge, Cachar, Silchar, is transferred and posted as Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon, vice Shri Anil Kumar Basfor transferred.

Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / 1749 /A. Shri Bablu Sutradhar, Addl. District and Sessions Judge, FTC, Tinsukia, is transferred and posted as Addl. District and Sessions Judge, FTC, Margherita, vice Smti Sangeeta Gogoi Bora transferred.

Shri Sutradhar will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment immediately.



No.HC.VII-23/2022 / **1750** /A. Smti Munmun B. Sarma, Addl. District and Sessions Judge, Nalbari, is transferred and posted as Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup, Amingaon, the post being newly created by the Govt. vide letter No. JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / **1751** /A. Smti Farhana Sultana, Addl. District and Sessions Judge, FTC, Rangia, is transferred and posted as Addl. District and Sessions Judge, Nalbari, vice Smti Munmun B. Sarma transferred.

Smti Farhana will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / **1752** /A. Shri Nityananda Talukdar, Addl. District and Sessions Judge, Barpeta, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Smti Geeta Baishya Changkakati retired on superannuation.

In anticipation of appointment by the Govt., Shri Talukdar will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / **1753** /A. Shri Joydev Koch, Addl. District and Sessions Judge, FTC, Abhayapuri, is transferred and posted as Addl. District and Sessions Judge, FTC, Kokrajhar, vice Shri Chandranshu Chaturvedy transferred.

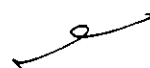
Shri Koch will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / **1754** /A. Smti Tasfia Hussain, Addl. District and Sessions Judge, FTC, Biswanath Chariali, is transferred and posted as Addl. District and Sessions Judge, Cachar, Silchar, vice Smti Angjeeta Mahanta transferred.

Smti Hussain will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022 / **1755** /A. Smti Nazmee Ayysha Ahmed, Addl. District and Sessions Judge, FTC, Sivasagar, is posted at the same station as Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar, vice Shri Rajesh Kumar Todi posted at the same station.

Smti Ahmed will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and join her new assignment immediately.



No.HC.VII-23/2022 / **1756** /A. Shri Anil Kumar Basfor, Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon, is transferred and posted as Addl. District and Sessions Judge, FTC, Rangia, vice Smti Farhana Sultana transferred.

Shri Basfor will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / **1757** /A. Shri Anurag Jintoo Borah, Addl. District and Sessions Judge, FTC, Cachar, Silchar, is transferred and posted as Addl. District and Sessions Judge, Jorhat, vice Smti Poli Kataki transferred.

Shri Borah will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / **1758** /A. Shri Rajesh Kumar Todi, Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar, is posted at the same station as Addl. District and Sessions Judge, FTC, Sivasagar, vice Smti Nazmee Ayysha Ahmed posted at the same station.

Shri Todi will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and join his new assignment immediately.

No.HC.VII-23/2022 / **1759** /A. Shri Bhupen Kumar Nath, Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri, is transferred and posted as Addl. District and Sessions Judge, FTC, Abhayapuri, vice Shri Joydev Koch transferred.

Shri Nath will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-23/2022 / **1760** /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judges of the Sessions Division /jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Surajit Kumar Dhar	Dhubri	Dhubri
2.	Smti Shabnom Choudhury	Bajali	Bajali
3.	Shri Nogen Senabaya Deori	Majuli	Majuli
4.	Shri Paban Chandra Kalita	West Karbi Anglong	Hamren
5.	Smti Roushan Ara Rahman	Biswanath	Biswanath
6.	Dr. Manash Baruah	Nalbari	Nalbari

No.HC.VII-23/2022/ 1761 /A. Shri Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat, is transferred and posted as Counsellor, Family Court, No.I, Kamrup (M), Guwahati, vice Smti Sujata Dutta posted at the same station.

Smti Bordoloi will hand over charge of her Court and Office to the District and Sessions Judge, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1762 /A. Smti Jyotshna Das, Chief Judicial Magistrate, Nagaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon, vice Smti Priyanka Hazarika Nair transferred.

Smti Das will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1763 /A. Smti Rani Boro, Chief Judicial Magistrate, Dibrugarh, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Barpeta, vice Smti Jyotismita Sarma transferred.

Smti Boro will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1764 /A. Shri Shakti Sharma, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Hojai, is transferred and posted as Secretary, District Legal Services Authority, Charaideo, vice Dr. Chetana Khanikar transferred.

Shri Sharma will hand over charge of his Court and Office to the District and Sessions Judge, Hojai and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1765 /A. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Jorhat, vice Smti Manju Bordoloi transferred.

Smti Hussain will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join at her new place of posting immediately

No.HC.VII-23/2022/ 1766 /A. Shri Abdul Kader, Secretary, District Legal Services Authority, Dima Hasao, Haflong, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Goalpara, vice Smti Chitra Rani Saikia transferred on promotion.

Shri Kader will hand over charge of his Court and Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Dima Hasao, Haflong and proceed to join his new assignment immediately.



No.HC.VII-23/2022/ 1767 /A. Shri Bankim Sarma, Secretary, District Legal Services Authority, Jorhat, is transferred and posted as Chief Judicial Magistrate, Majuli, the post being newly created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Jorhat and proceed to join his new assignment on the day of inauguration of the Judicial Courts at Majuli to be notified later on.

.No.HC.VII-23/2022/ 1768 /A. Smti Bipaakkhi Borthakur, Chief Judicial Magistrate, Sivasagar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dhubri, vice Shri Rajesh Bodo transferred.

Smti Borthakur will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1769 /A. Dr. Partha Sarathi Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo, vice Shri Rajneesh Bora placed under suspension.

Dr. Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1770 /A. Shri Nurjamal Haque, Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Pranab Sarma transferred.

Shri Haque will hand over charge of his Court and Office to the senior-most Judicial Magistrate at the station and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1771 /A. Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, vice Smti Mili Hussain transferred.

Smti Deka will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and proceed to join at her new place of posting immediately.

No.HC.VII-23/2022/ 1772 /A. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Hailakandi, vice Shri Obang Mize already transferred.

Shri Baishnab will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.





No.HC.VII-23/2022/ 1773 /A. Shri Anup Khanal, Chief Judicial Magistrate, Tinsukia, is transferred and posted as Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur, vice Smti Bichitra Dutta transferred.

Shri Khanal will hand over charge of his Court and Office to the senior-most Judicial Magistrate at the station and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1774 /A. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Nagaon, vice Smti Jyotshna Das transferred.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1775 /A. Smti Sujata Dutta, Counsellor, Family Court, No.I, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Counsellor, Family Court, No.II, vice Smti Subhadra Acharyya transferred.

Smti Dutta will hand over charge of her Court and Office to the Principal Judge, Family Court, No.I, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-23/2022/ 1776 /A. Shri Ankur Bhuyan, Chief Judicial Magistrate, Hailakandi, is transferred and posted as Counsellor, Family Court, Dhubri, vice Smti Juma Sinha transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1777 /A. Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia, is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Hojai, vice Shri Shakti Sharma transferred.

Shri Dutta will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1778 /A. Smti Barnani Goswami, Secretary, District Legal Services Authority, Sivasagar, is transferred and posted as Chief Judicial Magistrate, Bajali, the post being newly created by the Govt., letter No.JDJ.279/2021/43 dated 10.03.2022

Smti Goswami will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Sivasagar and proceed to join her new assignment on the day of inauguration of the Judicial Courts at Bajali to be notified later on.



No.HC.VII-23/2022/ 1779 /A. Shri Abdus Sattar, Secretary, District Legal Services Authority, Biswanath Chariali, is transferred and posted as Chief Judicial Magistrate, Biswanath, the post being newly created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022

Shri Sattar will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Sonitpur, Tezpur and proceed to join his new assignment on the day of inauguration of the Judicial Courts at Biswanath to be notified later on.

No.HC.VII-23/2022/ 1780 /A. Shri Naguib Ahmed, Secretary, District Legal Services Authority, Karbi Anglong, Diphu, is transferred and posted as Chief Judicial Magistrate, Golaghat, vice Shri Kiran Lal Baishnab transferred.

Shri Ahmed will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Karbi Anglong, Diphu and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1781 /A. Shri Nabajit Bhatta, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur, as Chief Judicial Magistrate, Sonitpur, Tezpur, vice Shri Nurjamal Haque transferred.

Shri Bhatta will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join his new assignment immediately.

No.HC.VII-23/2022/ 1782 /A. Smti Moitri Dekadoloi, Secretary, District Legal Services Authority, Kamrup, Amingaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, vice Dr. Partha Sarathi Bhattacharjee transferred.

Smti Dekadoloi will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1783 /A. Smti Leena Doley, Secretary, District Legal Services Authority, Majuli, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Tinsukia, vice Shri Ranjan Brahma already transferred.

Smti Doley will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1784 /A. Shri Ajoy Kumar Basumatary, Secretary, District Legal Services Authority, Udalguri, is transferred and posted as Chief Judicial Magistrate, Hamren, West Karbi Anglong, the post being newly created by the Govt., vide letter No. No.JDJ.279/2021/43 dated 10.03.2022



Shri Basumatary will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Udalguri and proceed to join his new assignment on the day of inauguration of the Judicial Courts at Hamren to be notified later on.

No.HC.VII-23/2022/ 1785 /A. Dr. Chetana Khanikar, Secretary, District Legal Services Authority, Charaideo, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, vice Shri Nabajit Bhatta posted at the same station.

Dr. Khanikar will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Charaideo and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1786 /A. Smti Monalissa Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh, is posted at the same station i.e. Dibrugarh, as Chief Judicial Magistrate, vice Smti Rani Boro transferred.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and join her new assignment immediately.

No.HC.VII-23/2022/ 1787 /A. Shri Rajesh Bodo, Civil Judge & Asstt. Sessions Judge, Dhubri, is transferred and posted as Chief Judicial Magistrate, Sivasagar, vice Smti Bipaakkhi Borthakur transferred.

Shri Bodo will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1788 /A. Shri Rahul Medhi, Secretary, District Legal Services Authority, Hamren, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nalbari, vice Smti Shivani Handique already transferred.

Shri Medhi will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Karbi Anglong and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1789 /A. Smti Bichitra Dutta, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur, is transferred and posted as Chief Judicial Magistrate, Tinsukia, vice Shri Anup Khanal transferred.

Smti Dutta will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Lakhimpur, North Lakhimpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1790 /A. Smti Subhadra Acharyya, Counsellor, Family Court, No.II, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Hailakandi, vice Shri Ankur Bhuyan transferred.



Smti Acharyya will hand over charge of her Court and Office to the Principal Judge, Family Court, No.II, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1791 /A. Shri Shariff Uddin Ahmed Pathan, Secretary, District Legal Services Authority, Barpeta, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Golaghat, vice Smti Kangki Rani Deka transferred.

Shri Pathan will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1792 /A. Smti Jyotismita Sarma, Civil Judge & Asstt. Sessions Judge, Barpeta, is transferred and posted as Secretary, District Legal Services Authority, Golaghat, vice Shri Naryan Kuri already transferred.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1793 /A. Shri Forhan Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Secretary, District Legal Services Authority, Tinsukia, vice Shri Nayan Jyoti Dutta transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1794 /A. Smti Pompy Chakravarty, Secretary, District Legal Services Authority, Darrang, Mangaldoi, is transferred and posted as Addl. Chief Judicial Magistrate, Sonitpur, Tezpur, vice Shri Angshuman Bhattacharjee transferred.

Smti Chakravarty will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1795 /A. Shri Dimbeswar Taye, Addl. Chief Judicial Magistrate, Karbi Anglong, Diphu, is transferred and posted as Secretary, District Legal Services Authority, Hailakandi, vice Smti Karuna Devi transferred.

Shri Taye will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karbi Anglong, Diphu and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1796 /A. Shri Angshuman Bhattacharjee, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred and posted as Secretary, District Legal Services Authority, Dima Hasao, Haflong, vice Shri Abdul Kader transferred.



Shri Bhattacharjee will hand over charge of his Court and Office to the senior-most Judicial Magistrate at the station and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1797 /A. Smti Jharna Saikia, Addl. Chief Judicial Magistrate, Barpeta, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dibrugarh, vice Smti Monalissa Das posted at the same station.

Smti Saikia will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1798 /A. Smti Priyanka Hazarika Nair, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon, is transferred and posted as Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Forhan Uddin Choudhury transferred.

Smti Nair will hand over charge of her Court and Office to the District and Sessions Judge, Chirang, Kajalgaon and proceed to join at her new place of posting immediately.

No.HC.VII-23/2022/ 1799 /A. Shri Nayanjyoti Choudhury, Counsellor, Family Court, No.III, Kamrup (M), Guwahati, is transferred and posted as Secretary, District Legal Services Authority, Hamren, vice Shri Rahul Medhi transferred.

Shri Choudhury will hand over charge of his Court and Office to the Principal Judge, Family Court, No.III, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1800 /A. Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Udalguri, is transferred and posted as Addl. Chief Judicial Magistrate, Tinsukia, vice Shri Debasish Kashyap transferred.

Shri Kalita will hand over charge of his Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1801 /A. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Tinsukia, is transferred and posted as Addl. Chief Judicial Magistrate, Barpeta, vice Smti Jharna Saikia transferred.

Shri Kashyap will hand over charge of his Court and Office to the senior-most Judicial Magistrate at Tinsukia and proceed to join at his new place of posting immediately.

No.HC.VII-23/2022/ 1802 /A. Shri Chinmoy Baruah, Addl. Chief Judicial Magistrate, Morigaon, is transferred and posted as Counsellor, Family Court, No.III, Kamrup (M), Guwahati, vice Shri Nayanjyoti Choudhury transferred.



Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1803** /A. Smti Juma Sinha, Counsellor, Family Court, Dhubri, is transferred and posted as Addl. Chief Judicial Magistrate, Dhemaji, vice Smti Bijaya Khakhlary transferred.

Smti Sinha will hand over charge of her Court and Office to the Principal Judge, Family Court, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1804** /A. Smti Bijaya Khakhlary, Addl. Chief Judicial Magistrate, Dhemaji, is transferred and posted as Secretary, District Legal Services Authority, Karbi Anglong, Diphu, vice Shri Naguib Ahmed transferred.

Smti Khakhlary will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1805** /A. Smti Karuna Devi, Secretary, District Legal Services Authority, Hailakandi, is transferred and posted as Addl. Chief Judicial Magistrate, Karbi Anglong, Diphu, vice Shri Dimbeswar Taya transferred.

Smti Devi will hand over charge of her Court and Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Hailakandi and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1806** /A. Smti Dubori Dutta, Secretary, District Legal Services Authority, Nalbari, is transferred and posted as Addl. Chief Judicial Magistrate, Jorhat, vice Dr. Pooja Sinha already transferred.

Smti Dutta will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1807** /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Jyotshna Das	Chirang	Kajalgaon
2.	Smti Rani Boro	Barpeta	Barpeta
3.	Smti Bipaakkhi Borthakur	Dhubri	Dhubri
4.	Shri Nayan Jyoti Dutta	Hojai	Hojai
5.	Smti Moitri Dekadolo	Cachar	Silchar

6.	Smti Leena Doley	Tinsukia	Tinsukia
7.	Dr. Chetana Khanikar	Sonitpur	Tezpur
8.	Shri Rahul Medhi	Nalbari	Nalbari
9.	Shri Shariff Uddin Ahmed Pathan	Golaghat	Golaghat
10.	Smti Jharna Saikia	Lakhimpur	North Lakhimpur

No.HC.VII-23/2022/ **1808** /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Partha Sarathi Bhattacharjee	Charaideo	Charaideo
2.	Shri Pranab Sarma	Nagaon	Nagaon
3.	Shri Nayan Jyoti Dutta	Hojai	Hojai
4.	Shri Naguib Ahmed	Golaghat	Golaghat
5.	Shri Nabajit Bhatta	Sonitpur	Tezpur
6.	Smti Monalissa Das	Dibrugarh	Dibrugarh
7.	Shri Rajesh Bodo	Sivasagar	Sivasagar
8.	Smti Bichitra Dutta	Tinsukia	Tinsukia
9.	Smti Subhadra Acharyya	Hailakandi	Hailakandi

No.HC.VII-23/2022/ **1809** /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

### **Name of the Officers**

1. Smti Surajita Trivedy, Sub-Divisional Judicial Magistrate (M), Gossaigaon
2. Smti Pranami Goswami, Sub-Divisional Judicial Magistrate (M), Rangia
3. Shri Bidyabrata Acharyya, Sub-Divisional Judicial Magistrate (S), Karimganj
4. Shri Devojyoti Bhuyan, Sub-Divisional Judicial Magistrate (M), Karbi Anglong, Bokajan
5. Smti Sangita Haloi, Sub-Divisional Judicial Magistrate (M), Chapakhowa
6. Smti Sushmita Borpujari, Sub-Divisional Judicial Magistrate (M), Margherita
7. Smti Barnali Sarmah, Sub-Divisional Judicial Magistrate (M), Bajali
8. Smti Juri Dutta, Sub-Divisional Judicial Magistrate (M), Naharkatia
9. Smti Pooja Devi, Sub-Divisional Judicial Magistrate (M), Hojai

10. Smti Sabita Bhardwaj, Sub-Divisional Judicial Magistrate (M), Majuli  
 11. Shri Ujal Borah, Sub-Divisional Judicial Magistrate (M), Lakhipur

No.HC.VII-23/2022/ **1810** /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Smti Surajita Trivedy	Secretary, District Legal Services Authority, Dhemaji, vice Shri Nur Ahmed Laskar placed under suspension	Dhemaji
2.	Smti Pranami Goswami	Secretary, District Legal Services Authority, Kamrup, Amingaon, vice Smti Moitri Dekadloi transferred	Amingaon
3.	Shri Bidyabrata Acharyya	Addl. Chief Judicial Magistrate, South Salmara-Mankachar, the post being created by the Govt. vide letter No. JDJ-11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020)	Hatsingimari
4.	Shri Devoiyoti Bhuyan	Secretary, District Legal Services Authority, Majuli, vice Smti Leena Doley transferred	Majuli
5.	Smti Sangita Haloi	Secretary, District Legal Services Authority, Nalbari, vice Smti Dubori Dutta transferred	Nalbari
6.	Smti Sushmita Borpujari	Secretary, District Legal Services Authority, Darrang, Mangaldoi, vice Smti Pompy Chakravarty transferred	Mangaldoi
7.	Smti Barnali Sarmah	Secretary, District Legal Services Authority, Barpeta, vice Shri Shariff Uddin Ahmed Pathan transferred	Barpeta
8.	Smti Juri Dutta	Addl. Chief Judicial Magistrate, Morigaon, vice Shri Chinmoy Baruah transferred	Morigaon
9.	Smti Pooja Devi	Addl. Chief Judicial Magistrate, Dibrugarh, vice Shri Saptarshi Garg already transferred	Dibrugarh



10.	Smti Sabita Bhardwaj	Addl. Chief Judicial Magistrate, Udalguri, vice Shri Dhiraj Kumar Kalita transferred	Udalguri
11.	Shri Ujal Borah	Secretary, District Legal Services Authority, Goalpara, vice Shri Nilkamal Das already transferred on promotion	Goalpara

No.HC.VII-23/2022/ **1811** /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Bidyabrata Acharyya	South Salmara-Mankachar	Hatsingimari
2.	Smti Juri Dutta	Morigaon	Morigaon
3.	Smti Pooja Devi	Dibrugarh	Dibrugarh
4.	Smti Sabita Bhardwaj	Udalguri	Udalguri

No.HC.VII-23/2022/ **1812** /A. Smti Kumari Arti, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Naharkatia, vice Smti Juri Dutta transferred on promotion.

Smti Arti will hand over charge of her Court and Office to the senior-most Judicial Magistrate at the station and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1813** /A. Shri Iqbal Alam Fanaji, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Karbi Anglong, Bokajan, vice Shri Devoiyoti Bhuyan transferred on promotion.

Shri Fanaji will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1814** /A. Smti Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate (S), Barpeta, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gossaigaon, vice Smti Surajita Trivedy transferred on promotion.

Smti Bhuyan will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1815** /A. Shri Kaushik Kamal Baruah, Sub-Divisional Judicial Magistrate (S), Nalbari, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Majuli, vice Smti Sabita Bhardwaj transferred on promotion.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1816** /A. Shri Sundeep Kashyap Das, Sub-Divisional Judicial Magistrate (S), Golaghat, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Margherita, vice Smti Sushmita Borpujari transferred on promotion.

Shri Das will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1817** /A. Smti Niva Rani Daley, Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Lakhimpur, Cachar, vice Shri Ujal Borah transferred on promotion.

Smti Daley will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dima Hasao, Haflong and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1818** /A. Shri Prasenjit Das, Sub-Divisional Judicial Magistrate (S), Kokrajhar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Jonai, Dhemaji, vice Smti Shalma Azaz already transferred.

Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1819** /A. Smti Anne Baruah, Sub-Divisional Judicial Magistrate (S), Goalpara, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Abhayapuri, vice Shri Sarfraz Nawaz resigned from the Assam Judicial Service.

Smti Baruah will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1820** /A. Smti Rubina Yasmin, Sub-Divisional Judicial Magistrate (S), Bongaigaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bajali, vice Smti Barnali Sarmah transferred on promotion.

Smti yasmin will hand over charge of her Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1821** /A. Shri Syed Tabshir Alam, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hojai, vice Smti Pooja Devi transferred on promotion.



Shri Alam will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1822** /A. Shri Rupanta Charingia Phukan, Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Chapakhowa, vice Smti Sangita Haloi transferred on promotion.

Shri Phukan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Chirang, Kajalgaon and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1823** /A. Smti Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (S), Tinsukia, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Rangia, vice Smti Pranami Goswami transferred on promotion.

Smti Muzzammil will hand over charge of her Court and Office to the senior-most Judicial Magistrate at the station and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1824** /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Grade-III Officers of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate, (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Shri Rajrishi Shandilya	Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong, vice Smti Niva Rani Daley transferred.	Dima Hasao	Haflong
2.	Shri Angaz Baruah	Sub-Divisional Judicial Magistrate (S), Baksa, Mushalpur, vice Smti Arunima Sonowal already transferred.	Baksa	Mushalpur
3.	Shri Tridip Kumar Bhattacharyya	Sub-Divisional Judicial Magistrate (S), Tinsukia, vice Smti Al Moohmina Muzzammil transferred	Tinsukia	Tinsukia

No.HC.VII-23/2022/ **1825** /A. Smti Pronami Dutta, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bokakhat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita, vice Smti Sukanya Gogoi transferred.

Smti Dutta will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Bokakhat and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1826** /A. Smti Fariha Faridi, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar, is transferred and posted as Munsiff, Hojai, vice Shri Saptarshi Das transferred.

Smti Faridi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1827** /A. Smti Neha Saikia, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sarupathar, is transferred and posted as Munsiff No.2, Dibrugarh, vice Smti Rituparna Sarmah transferred.

Smti Saikia will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Sarupathar and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1828** /A. Shri Navneet Kashyap, Judicial Magistrate, 1<sup>st</sup> Class, Bokajan, Karbi Anglong, is transferred and posted as Munsiff No.2, Kamrup (M), Guwahati, vice Shri Tridip Kumar Bhattacharyya transferred.

Shri Kashyap will hand over charge of his Court and Office to the senior-most Judicial Magistrate at Diphu and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1829** /A. Smti Drihata Kakati, Judicial Magistrate, 1<sup>st</sup> Class, Nagaon, is transferred and posted as Munsiff No.1, Cachar, Silchar, vice Shri Dharamchand Pareek transferred.

Smti Kakati will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1830** /A. Shri Saptarshi Das, Munsiff, Hojai, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bokakhat, vice Smti Pronami Dutta transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Hojai and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1831** /A. Smti Sukanya Gogoi, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita, is transferred and posted as Munsiff No.2, Darrang, Mangaldoi, vice Smti Prateeksha Mohan transferred.



Smti Gogoi will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1832 /A. Smti Prateeksha Mohan, Munsiff No.2, Darrang, Mangaldoi, is transferred and posted as Munsiff No.1, Dhubri, vice Smti Begum Nazira Ahmed transferred.

Smti Mohan will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1833 /A. Smti Begum Nazira Ahmed, Munsiff No.1, Dhubri, is transferred and posted as Munsiff, Baksa, Mushalpur, vice Smti Dikshya Rani Dutta transferred.

Smti Ahmed will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1834 /A. Shri Dharamchand Pareek, Munsiff No.1, Cachar, Silchar, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Bokajan, Karbi Anglong, vice Shri Navneet Kashyap transferred.

Shri Pareek will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1835 /A. Shri Raj Sekhar Duara, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gohpur, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Darrang, Mangaldoi, vice Shri Dipjyoti Hazarika transferred.

Shri Duara will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Gohpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1836 /A. Shri Amarjyoti Sonowal, Munsiff No.3, Kamrup (M), Guwahati, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Dhubri, vice Smti Sultana Nasrin transferred.

Shri Sonowal will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1837 /A. Smti Dristisikha Baruah, Munsiff No.1, Goalpara, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gossaigaon, vice Shri Priyank Khataniar transferred.

Smti Baruah will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1838 /A. Smti Rituparna Sarmah, Munsiff No.2, Dibrugarh, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni, vice Shri Rajrishi Shandilya transferred.

Smti Sarmah will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1839 /A. Shri Abhishek Mitra, Munsiff No.2, Hailakandi, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sonari, Charaideo, vice Shri Angaz Baruah transferred.

Shri Mitra will hand over charge of his Court and Office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1840 /A. Shri Sailen Buragohain, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hamren, is transferred and posted as Munsiff No.3, Kamrup (M), Guwahati, vice Shri Amarjyoti Sonowal transferred.

Shri Buragohain will hand over charge of his Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 1841 /A. Smti Sultana Nasrin, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Jorhat, vice Smti Meghali Saikia transferred.

Smti Nasrin will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 1842 /A. Shri Priyank Khataniar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gossaigaon, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Nagaon, vice Smti Drihata Kakati transferred.

Shri Khataniar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join at his new place of posting immediately.

No.HC.VII-23/2022/ 1843 /A. Smti Elizabeth Hazarika, Munsiff No.4, Kamrup (M), Guwahati, is transferred and posted as Munsiff No.1, Goalpara, vice Smti Dristisikha Baruah transferred.

Smti Hazarika will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join at her new place of posting immediately.

No.HC.VII-23/2022/ 1844 /A. Smti Dikshya Rani Dutta, Munsiff, Baksa, Mushalpur, is transferred and posted as Munsiff No.4, Kamrup(M), Guwahati, vice Smti Elizabeth Hazarika transferred.



Smti Dutta will hand over charge of her Court and Office to the District and Sessions Judge, Baksa, Mushalpur and proceed to join at her new place of posting immediately.

No.HC.VII-23/2022/ **1845** /A. Smti Meghali Saikia, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gohpur, vice Shri Raj Sekhar Duara transferred.

Smti Saikia will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **1846** /A. Shri Sahidulla Ahmed, Judicial Magistrate, 1<sup>st</sup> Class, Dima Hasao, Haflong, is transferred and posted as Munsiff No.2, Hailakandi, vice Shri Abhishek Mitra transferred.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dima Hasao, Haflong and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1847** /A. Shri Dipjyoti Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Darrang, Mangaldoi, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hamren, vice Shri Sailen Buragohain transferred.

Shri Hazarika will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1848** /A. Shri Muzakkir Ahmed, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Jonai, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Dima Hasao, Haflong, vice Shri Sahidullah Ahmed transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Dhemaji and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1849** /A. Shri Upam Kalita, Munsiff No.2, Barpeta, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sarupathar, vice Smti Neha Saikia transferred.

Shri Kalita will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **1850** /A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended upto date), the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the such Civil Court:-

- (i) Smti Fariha Faridi
- (ii) Shri Navneet Kashyap
- (iii) Smti Drihata Kakati
- (iv) Smti Meghali Saikia



(v) Shri Sahidulla Ahmed

No.HC.VII-23/2022/ 1851 /A. The following Officers are not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as they are transferred on their representation:-

- (i) Smti Indira Barman
- (ii) Shri Chandranshu Chaturvedy
- (iii) Shri Anurag Jintoo Borah
- (iv) Shri Nityananda Talukdar
- (v) Smti Mili Hussain
- (vi) Shri Chinmoy Baruah
- (vii) Smti Pompy Chakravarty
- (viii) Shri Sundeep Kasyap Das & Smti Pronami Dutta
- (ix) Smti Fariha Faridi
- (x) Smti Dikshya Rani Dutta

*The power is personal to the Officers concerned and may be exercised by them at any station.*

By Order,  
*Sd/- Romen Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-23/2022/ 1851 – 1997 /A.

Dated 25.03.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

He is requested to invest the following officers with the powers of District Judge:

- (a) Shri Surajit Kumar Dhar
- (b) Smti Shabnom Choudhury
- (c) Shri Nogen Senabaya Deori
- (d) Shri Paban Chandra Kalita
- (e) Smti Roushan Ara Rahman
- (f) Dr. Manash Baruah

He is also requested to invest the following officers with the powers of Civil Judge:

- a) Smti Jyotshna Das
- b) Smti Rani Boro





- c) Smti Bipaakkhi Borthakur
- d) Shri Nayan Jyoti Dutta
- e) Smti Moitri Dekadoloi
- f) Smti Leena Doley
- g) Dr. Chetana Khanikar
- h) Shri Rahul Medhi
- i) Shri Shariff Uddin Ahmed Pathan
- j) Smti Jharna Saikia

He is also requested to take necessary steps for appointment of Shri Nityananda Talukdar as Presiding Officer, Labour Court, Guwahati.

2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.

He is requested to appoint Shri Nityananda Talukdar as Presiding Officer, Labour Court, Guwahati.

3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati

He is requested to release the following officers from the post of District Legal Services Authority as per Notification with effect from the date of their handing over of charge as such:

- a) Shri Abdul Kader
- b) Shri Bankim Sarma
- c) Shri Nayan Jyoti Dutta
- d) Smti Barnani Goswami
- e) Shri Abdus Sattar
- f) Shri Naguib Ahmed
- g) Smti Moitri Dekadoloi
- h) Smti Leena Doley
- i) Shri Ajoy Kumar Basumatary
- j) Dr. (Smti) Chetana Khanikar
- k) Shri Rahul Medhi
- l) Smti Bichitra Dutta



- m) Shri Shariff Uddin Ahmed Pathan
- n) Smti Pompy Chakravarty
- o) Smti Karuna Devi
- p) Smti Dubori Dutta

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:

- a) Shri Shakti Sharma
  - b) Shri Anup Khanal
  - c) Smti Jyotismita Sarma
  - d) Shri Forhan Uddin Choudhury
  - e) Shri Dimbeswar Taye
  - f) Shri Angshuman Bhattacharjee
  - g) Shri Nayanjyoti Choudhury
  - h) Smti Bijaya Khakhlary
  - i) Smti Surajita Trivedy
  - j) Smti Pranami Goswami
  - k) Shri Devojjyoti Bhuyan
  - l) Smti Sangita Haloi
  - m) Smti Sushmita Borpujari
  - n) Smti Barnali Sarmah
  - o) Shri Ujal Borah
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
  14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
  15. Shri Rajib Goswami, Member, MACT, Sonitpur, Tezpur
  16. Shri Abhijit Bhattacharyya, Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati
  17. Shri Satyajit Khound, Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati
  18. Smti Indira Barman, District and Sessions Judge, Darrang, Mangaldoi
  19. Shri Biswajit Chakraborty, Presiding Officer, STAT, Assam & Member, MACT No.1, Kamrup (M), Guwahati
  20. Shri Surajit Kumar Dhar, Member, MACT, Cachar, Silchar
  21. Shri Thaneswar Kalita, District and Sessions Judge, Dhubri
  22. Smti Malaya Deb Dey, Principal Judge, Family Court, Cachar, Silchar
  23. Smti Sharmila Bhuyan, District and Sessions Judge, Nalbari
  24. Smti Shabnom Choudhury, Principal Judge, Family Court, No.1, Kamrup (M), Guwahati
  25. Shri Nogen Senabaya Deori, Presiding Officer, Industrial Tribunal, Dibrugarh
  26. Shri Paban Chandra Kalita, Member, MACT, Goalpara



27. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
28. Dr. Manash Baruah, Member, MACT, Nalbari
29. Shri Jitu Mani Barman, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
30. Smti Bobita Kshetry, Addl. District and Sessions Judge, Bajali
31. Shri Chandranshu Chaturvedy, Addl. District and Sessions Judge, FTC, Kokrajhar
32. Smti Sangeeta Gogoi Bora, Addl. District and Sessions Judge, FTC, Margherita
33. Shri Nasim Akhtar, Addl. District and Sessions Judge, Sonitpur, Tezpur,
34. Shri Kaushik Hazarika, Addl. District and Sessions Judge, Golaghat
35. Smti Poli Kataki, Addl. District and Sessions Judge, Jorhat
36. Smti Angjeeta Mahanta, Addl. District and Sessions Judge, Cachar, Silchar
37. Shri Bablu Sutradhar, Addl. District and Sessions Judge, FTC, Tinsukia,
38. Smti Munmun B. Sarma, Addl. District and Sessions Judge, Nalbari
39. Smti Farhana Sultana, Addl. District and Sessions Judge, FTC, Rangia
40. Shri Nityananda Talukdar, Addl. District and Sessions Judge, Barpeta
41. Shri Joydev Koch, Addl. District and Sessions Judge, FTC, Abhayapuri
42. Smti Tasfia Hussain, Addl. District and Sessions Judge, FTC, Biswanath Chariali
43. Smti Nazmee Ayysha Ahmed, Addl. District and Sessions Judge, FTC, Sivasagar
44. Shri Anil Kumar Basfor, Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon
45. Shri Anurag Jintoo Borah, Addl. District and Sessions Judge, FTC, Cachar, Silchar
46. Shri Rajesh Kumar Todi, Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar
47. Shri Bhupen Kumar Nath, Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri
48. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
49. The Chief Judicial Magistrate, \_\_\_\_\_
50. Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat
51. Smti Jyotshna Das, Chief Judicial Magistrate, Nagaon
52. Smti Rani Boro, Chief Judicial Magistrate, Dibrugarh
53. Shri Shakti Sharma, Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Hojai
54. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
55. Shri Abdul Kader, Secretary, District Legal Services Authority, Dima Hasao, Haflong
56. Smti Bipaakkhi Borthakur, Chief Judicial Magistrate, Sivasagar
57. Dr. Partha Sarathi Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
58. Shri Nurjamal Haque, Chief Judicial Magistrate, Sonitpur, Tezpur
59. Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat
60. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat
61. Shri Anup Khanal, Chief Judicial Magistrate, Tinsukia
62. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati



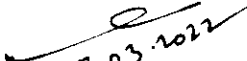
63. Smti Sujata Dutta, Counsellor, Family Court, No.I, Kamrup (M), Guwahati
64. Shri Ankur Bhuyan, Chief Judicial Magistrate, Hailakandi
65. Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia
66. Shri Naguib Ahmed, Secretary, District Legal Services Authority, Karbi Anglong, Diphu
67. Shri Nabajit Bhatta, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
68. Smti Moitri Dekadoloi, Secretary, District Legal Services Authority, Kamrup, Amingaon
69. Smti Leena Doley, Secretary, District Legal Services Authority, Majuli
70. Dr. Chetana Khanikar, Secretary, District Legal Services Authority, Charaideo
71. Smti Monalisa Das, Civil Judge & Asstt. Sessions Judge, Dibrugarh
72. Shri Rajesh Bodo, Civil Judge & Asstt. Sessions Judge, Dhubri
73. Shri Rahul Medhi, Secretary, District Legal Services Authority, Hamren
74. Smti Bichitra Dutta, Secretary, District Legal Services Authority, Lakhimpur
75. Smti Subhadra Acharyya, Counsellor, Family Court, No.II, Kamrup (M), Guwahati
76. Shri Shariff Uddin Ahmed Pathan, Secretary, District Legal Services Authority, Barpeta
77. Smti Jyotismita Sarma, Civil Judge & Asstt. Sessions Judge, Barpeta
78. Shri Forhan Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur
79. Smti Pompy Chakravarty, Secretary, District Legal Services Authority, Darrang, Mangaldoi
80. Shri Dimbeswar Taye, Addl. Chief Judicial Magistrate, Diphu, Karbi Anglong
81. Shri Angshuman Bhattacharjee, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur
82. Smti Jharna Saikia, Addl. Chief Judicial Magistrate, Barpeta
83. Smti Priyanka Hazarika Nair, Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon
84. Shri Nayanjyoti Choudhury, Counsellor, Family Court, No.III, Kamrup (M), Guwahati
85. Shri Dhiraj Kumar Kalita, Addl. Chief Judicial Magistrate, Udalguri
86. Shri Debasish Kashyap, Addl. Chief Judicial Magistrate, Tinsukia
87. Shri Chinmoy Baruah, Addl. Chief Judicial Magistrate, Morigaon
88. Smti Juma Sinha, Counsellor, Family Court, Dhubri
89. Smti Bijaya Khakhlary, Addl. Chief Judicial Magistrate, Dhemaji
90. Smti Karuna Devi, Secretary, District Legal Services Authority, Hailakandi
91. Smti Dubori Dutta, Secretary, District Legal Services Authority, Nalbari
92. Smti Surajita Trivedy, Sub-Divisional Judicial Magistrate (M), Gossaigaon. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gossaigaon and proceed to join her new assignment immediately.
93. Smti Pranami Goswami, Sub-Divisional Judicial Magistrate (M), Rangia. She will hand over charge of her Court and Office to the Judicial Magistrate, 1<sup>st</sup> Class, Rangia and proceed to join her new assignment immediately.
94. Shri Bidyabrata Acharyya, Sub-Divisional Judicial Magistrate (S). He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.



95. Shri Devojoyoti Bhuyan, Sub-Divisional Judicial Magistrate (M), Bokajan. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karbi Anglong, Diphu and proceed to join his new assignment immediately.
96. Smti Sangita Haloi, Sub-Divisional Judicial Magistrate (M), Chapakhowa. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.
97. Smti Sushmita Borpujari, Sub-Divisional Judicial Magistrate (M), Margherita. She will hand over charge of her Court and Office to the senior-most Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.
98. Smti Barnali Mahanta, Sub-Divisional Judicial Magistrate (M), Bajali. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bajali and proceed to join her new assignment immediately.
99. Smti Juri Dutta, Sub-Divisional Judicial Magistrate (M), Naharkatia. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Naharkatia and proceed to join her new assignment immediately.
100. Smti Pooja Devi, Sub-Divisional Judicial Magistrate (M), Hojai. She will hand over charge of her Court and Office to the senior-most Judicial Magistrate, 1<sup>st</sup> Class, Hojai and proceed to join her new assignment immediately.
101. Smti Sabita Bhardwaj, Sub-Divisional Judicial Magistrate (M), Majuli. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.
102. Shri Ujal Borah, Sub-Divisional Judicial Magistrate (M), Lakhimpur, Cachar. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur and proceed to join his new assignment immediately.
103. Smti Kumari Arti, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
104. Shri Iqbal Alam Fanaji, Sub-Divisional Judicial Magistrate (S), Lakhimpur
105. Smti Shatabdi Bhuyan, Sub-Divisional Judicial Magistrate (S), Barpeta
106. Shri Kaushik Kamal Baruah, Sub-Divisional Judicial Magistrate (S), Nalbari
107. Shri Sundeep Kashyap Das, Sub-Divisional Judicial Magistrate (S), Golaghat
108. Smti Niva Rani Daley, Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong
109. Shri Prasenjit Das, Sub-Divisional Judicial Magistrate (S), Kokrajhar
110. Smti Anne Baruah, Sub-Divisional Judicial Magistrate (S), Goalpara
111. Smti Rubina Yasmin, Sub-Divisional Judicial Magistrate (S), Bongaigaon
112. Shri Syed Tabshir Alam, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar
113. Smti Al Moohmina Muzzammil, Sub-Divisional Judicial Magistrate (S), Tinsukia
114. Shri Rupanta Charingia Phukan, Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon
115. Smti Pronami Dutta, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bokakhat
116. Smti Fariha Faridi, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar
117. Shri Rajrishi Shandilya, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni. He will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Bijni and proceed to join his new assignment immediately



118. Shri Angaz Baruah, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Charaideo. He will hand over charge of his Court and Office to the District and Sessions Judge, Charaideo and proceed to join his new assignment immediately
119. Shri Tridip Kumar Bhattacharyya, Munsiff No.2, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately
120. Smti Neha Saikia, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Sarupathar
121. Shri Navneet Kashyap, Judicial Magistrate, 1<sup>st</sup> Class, Bokajan
122. Smti Drihata Kakati, Judicial Magistrate, 1<sup>st</sup> Class, Nagaon
123. Shri Saptarshi Das, Munsiff, Hojai
124. Smti Sukanya Gogoi, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita
125. Smti Prateeksha Mohan, Munsiff No.2, Darrang, Mangaldoi
126. Smti Begum Nazira Ahmed, Munsiff No.1, Dhubri
127. Shri Dharamchand Pareek, Munsiff No.1, Cachar, Silchar
128. Shri Raj Sekhar Duara, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gohpur
129. Shri Amarjyoti Sonowal, Munsiff No.3, Kamrup (M), Guwahati
130. Smti Dristisikha Baruah, Munsiff No.1, Goalpara
131. Smti Rituparna Sarmah, Munsiff No.2, Dibrugarh
132. Shri Abhishek Mitra, Munsiff No.2, Hailakandi
133. Shri Sailen Buragohain, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hamren
134. Smti Sultana Nasrin, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri
135. Shri Priyank Khataniar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Gossaigaon
136. Smti Elizabeth Hazarika, Munsiff No.4, Kamrup (M), Guwahati
137. Smti Dikshya Rani Dutta, Munsiff, Baksa, Mushalpur
138. Smti Meghali Saikia, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat
139. Shri Sahidulla Ahmed, Judicial Magistrate, 1<sup>st</sup> Class, Dima Hasao, Haflong
140. Shri Dipjyoti Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Darrang, Mangaldoi
141. Shri Muzakkir Ahmed, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Jonai
142. Shri Upam Kalita, Munsiff No.2, Barpeta
143. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
144. The Administrative Officer (J) (\_\_\_\_), Gauhati High Court, Guwahati
145. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
146. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
147. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
25.03.2022

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**